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C.A.No. 11174 OF 1995

.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp

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ITEM Nos.101 & 126

COURT No. 5

SECTION IIIA/
X/III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.11174 of 1995@@
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Satnam Overseas (Export)

Appellant (s)

VERSUS

State of Haryana & Ors.
(With office report)

Respondent (s)

- C.A. Nos.11175-78 of 1995 - With appln.(s) for exemption from filing O.T., urging addl. grounds and office report
- C.A. No.11179 of 1995 - With office report
- C.A. Nos.11183-84 of 1995 - With office report
- C.A. No.11180 of 1995 - With appln. for stay and office report
- C.A. No. 11181 of 1995 - With office report
- C.A. No. 11182 of 1995 - With appln. for stay and office report
- C.A. No. 2552 of 1996 - With appln. for exemption from filing c/c of the impugned judgment and office report
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- C.A. Nos.2553-54 of 1996
- SLP (C) Nos.3531-48 of 1996- With appln. for stay, c/delay in filing SLPs and office report
- C.A. Nos.1581-1596 of 1996 - With appln. for directions and office report
(With I.A.No.107/2001 - Appln. for stay and I.A.No.108/2001 - Appln. for exemption from filing official translation of Annexure A-2 - in C.A. No.1584/1996 (C.A.Nos.1581-1596/1996)
- C.A. Nos.7679-7681 of 1996 - With office report
- C.A. Nos.9259-9263 of 1996 - With appln.(s) for ex-parte stay, c/delay and office report
- C.A. No. 3664 of 1996 - With office report
- C.A. No. 3665 of 1996 - With appln. for stay and office report
- C.A. No. 3666 of 1996 - With appln. for stay and office report
- C.A. No. 3667 of 1996 - With office report
- C.A. No. 3668 of 1996 - With appln. for stay and office report
- C.A. No. 3669 of 1996 - With appln. for stay and office report
- W.P.(C) 82 of 1996 - With appln. for stay
- C.A. Nos.12583-587 of 1996 - With appln. for ex-parte stay and office report
- C.A. No. 3670 of 1996 - With appln. for stay and office report
- C.A. No. 257 of 1996 - With office report
- C.A. Nos.1597-1606 of 1996 - With appln.(s) for exemption from filing c/c of the impugned judgment and office report
- C.A. No. 1607 of 1996 - With office report
- C.A. No. 2220 of 1996 - With appln. for stay, urging addl. grounds and office report
- SLP (C) 21539 of 1996 - With appln. for stay

- C.A. No. 3661 of 1996 - With appln. for exemption from filing c/c of the impugned judgment and office report
- C.A. No. 3662 of 1996 - With appln. for exemption from filing c/c of the impugned judgment and office report
- C.A. No.3663 of 1996 - With office report
- C.A. Nos.3834-3836 of 1996 - With appln. for exemption from filing c/c of the impugned judgment and office report
- C.A.Nos.12877-878 of 1996 - With appln. for exemption from filing c/c of the impugned judgment, stay and office report
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- C.A. No. 346 of 1997
- C.A. Nos.2282-2328 of 1997 - Office Report on default
- C.A. Nos.2329-2396 of 1997 - Office Report on default
- SLP (C) Nos.13032-37 of 1997- With appln. for c/delay in filing SLPs
- W.P. (C) No.36 of 1998 - With appln.(s) for ex-parte stay and modification of court's order
- W.P. (C) No.141 of 1998 - With appln. for interim relief and office report
- W.P. (C) No.144 of 1998 - With appln. for interim relief
- W.P. (C) No.178 of 1998 - With appln. for ex-parte stay
- W.P. (C) No.179 of 1998 - With appln. for ex-parte stay and office report
- W.P. (C) No.181 of 1998 - With appln. for interim relief
- W.P. (C) No.537 of 1998 - With appln. for interim relief
- W.P. (C) No.538 of 1998 - With appln. for interim relief
- W.P. (C) No.668 of 1998 - With appln. for interim relief
- W.P. (C) No.675 of 1998 - With appln. for interim relief
- W.P. (C) No.676 of 1998 - With appln. for interim relief
- W.P. (C) No.240 of 1998 - With appln. for ex-parte stay
- C.A. No. 3993 of 1999
- C.A. Nos.3674-3710 of 2002
- SLP (C) Nos.12835-93/2002 - With prayer for interim relief and office report
- SLP (C) No. 14836/2002 - With prayer for interim relief

Date : 06/08/2002 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI
HON'BLE MRS.JUSTICE RUMA PAL

For Appellant (s) Mr. C.S. Vaidyanathan, Sr. Adv. (on 6/8/2002)
CA 11174/95, 11182/ Ms. Anjana Gosain, Adv.
95 & 3661-63/96: Mr. D.S. Chauhan, Adv.

In CA 11175-78/95, Mr. P. Chidambaram, Sr. Adv.
11183-84/95 & 3834- Mr. D.A. Dave, Sr. Adv.
3836/96: Ms. Bina Gupta, Adv.
Mr. Ramesh Singh, Adv.
Ms. Vanita Bhargava, Adv.
Ms. Rakhi Ray, Adv.

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In CA 2220/96, Mr. Anoop G. Chaudhary, Sr. Adv.
2252-54/96, 2220/96, Mr. Sarwa Mitter, Adv.
SLP 21539/96, WP Ms. Santosh Gupta, Adv.
36/98, 178-179/98, Ms. June Chaudhary, Adv.
WP 240/98, SLP 12835- Mr. Amit Gupta, Adv.
93/02 & 14836/2002: for M/s. Mitter & Mitter Co., Advs.

In CA 3674-3710/2002: Mr. S.P. Singh Chaudhary, Adv.
Mr. Sarwa Mitter, Adv.
Ms. Santosh Gupta, Adv.
Mr. Amit Gupta, Adv.
for M/s. Mitter & Mitter Co., Advs.

In CA 11179-81/95, Mr. P. Venugopal, Adv.
3667-70/96 and Mr. P.S. Sudheer, Adv.
WP 82/96: Mr. K.J. John, Adv.

In SLP 3531-48/96, Mr. R.P. Gupta, Adv.
CA 1581-96/96, Mr. O.P. Goyal, Adv.
3664-66/96, 257/96, Ms. Anjana Gosain, Adv. (In CA 3664-66/96)
1597-1607/96, 12877-
78/96, WP 181/98,
537-38/98, 668/98,
675-676/98 & CA
3993/99:

In CA 7679-81/96: Mr. K.K. Mohan, Adv.

In WP 141/98 & Mr. K.K. Gupta, Adv.
144/98 :

In CA 12583-87/96: Mr. Gopal Jain, Adv.
Mr. P. Manish, Adv.
Ms. Nisha Bagchi, Adv.
Mr. Sukhdip Singh Barar, Adv.
for Mr. Uday Umesh Lalit, Adv.

For Respondent (s)/ Mr. V.C. Mahajan, Sr. Adv. (Except on 06/08/2002)
State of Punjab: Mr. Atul Nanda, Adv.
Mr. Rajeev Sharma, Adv.
Mr. R.S. Suri, Adv.

State of Haryana: Mr. Mahendra Anand, Sr. Adv.
Mr. Neeraj Kumar Jain, Adv.
Mr. Aditya Kumar Chaudhary, Adv.
Mr. Bharat Singh, Adv.
for Mr. J.P. Dhanda, Adv.

In CA 2282-2328/97, Mr. Anoop G. Chaudhary, Sr. Adv.
2329-2396/97 & Mr. Sarwa Mitter, Adv.
SLP 13032-37/97: Ms. Santosh Gupta, Adv.
for M/s. Mitter & Mitter Co. Advs.

In SLP 13032-37/97: Mr. P. Venugopal, Adv.
Mr. P.S. Sudheer, Adv.
Mr. K.J. John, Adv.

....4/-~

In CA 9259-63/96, 2282-2328/97 and 2329-96/97: Mr. P. Chidambaram, Sr. Adv. Mr. D.A. Dave, Sr. Adv. Ms. Bina Gupta, Adv. Mr. Ramesh Singh, Adv. Ms. Vanita Bhargava, Adv. Ms. Rakhi Ray, Adv.

In CA 346/1997: Mr. Manoj Swarup, Adv. (N/P)

In CA 346/1997: Mr. K.S. Rana, Adv.

In CA 2329-96/1997: Ms. Indra Sawhney, Adv. (N/P)

In SLP 13032-37/97: Mr. P.N. Puri, Adv. (N/P)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I..T.....T.....T.....T.....T.....T.....T.....T.....J
Mr. P. Chidambaram, learned senior counsel appearing for the appellants in Civil Appeal Nos.11175-11178 of 1995, commenced his arguments at 10.35 a.m. and concluded at 2.10 p.m. Thereafter, Mr. Mahendra Anand, learned senior counsel appearing for the State of Haryana, commenced his arguments and was on his legs when the court rose for the day.

The matter remained part-heard.

Anita (T.I. Rajput) (Kanwal Singh)
Court Master Court Master

PART-HEARD@@
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ITEM NO.101 COURT NO. 5 SECTION IIIA/X/III@
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DATE: 07TH AUGUST, 2002@@
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CORAM AND APPEARANCE: AS OF 06TH AUGUST, 2002.@@
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.....L.....I..T.....T.....T.....T.....T.....T.....T.....T.....J
Mr. Mahendra Anand, learned senior counsel appearing for the State of Haryana, resumed his arguments and concluded at 11.45 a.m.

Mr. P. Chidambaram, learned senior counsel appearing for the appellant in Civil Appeal No. 3667 of 1996, commenced his arguments and concluded at 2.55 p.m. Thereafter, Mr. Anoop G. Chaudhary, learned senior counsel for the appellant in Civil Appeal No. 2554 of 1996, made his submissions for a while. Mr. R.P. Gupta, learned counsel for the appellant in Civil appeal No. 257 of 1996,

thereafter made his submissions till 3.20 p.m. Thereafter, Mr. Mahendra Anand, learned senior counsel appearing for the State of Haryana, commenced his arguments and was on his legs when the court rose for the day.

De-link Civil Appeal Nos.3674-3710/2002, S.L.P. (C) Nos.12835-12893/2002 and S.L.P. (C) No. 14836/2002.

The matter remained part-heard.

Anita	(T.I. Rajput)	(Kanwal Singh)
	Court Master	Court Master

PART-HEARD@@

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ITEM NO.101 COURT NO. 5 SECTION IIIA/X/III@@

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DATE: 08TH AUGUST, 2002@@
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CORAM AND APPEARANCE: AS OF 07TH AUGUST, 2002.@@
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Mr. Mahendra Anand, learned senior counsel appearing for the State of Haryana, resumed his arguments and made his submissions till 12.20 p.m. Thereafter, Mr. P. Chidambaram, learned senior counsel, made his submissions till 3.10 p.m. Thereafter, Mr. Anoop G. Chaudhary, Mr. R.P. Gupta and Mr. Mahendra Anand, learned counsel, made their submissions till 3.35 p.m. Mr. D.A. Dave, learned counsel, commenced his submissions thereafter and was on his legs when the court rose for the day.

The matter remained part-heard.

Anita	(T.I. Rajput)	(Kanwal Singh)
	Court Master	Court Master